

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2607**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2024/ AGRAHAYANA 27, 1946
(SAKA)**

RECRUITMENT OF WOMEN IN POLICE FORCE

2607 DR. M. THAMBIDURAI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recruitment of women in police force across the country has increased;**
- (b) if so, the details thereof, during the last five years, year-wise, State-wise; and**
- (c) the further steps, if any, taken by Government to increase women's recruitment in the police force?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021, 13.04.2022, 27.04.2023 and 05.12.2023 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the

State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

“Police” being a State subject, the details of recruitment of women police personnel in the States/UTs is not maintained centrally.
